

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1895
TO BE ANSWERED ON 14TH MARCH, 2017

SALE OF EXCESS WHEAT

1895. SHRI K. ASHOK KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is planning to restrict the sale of excess wheat stocks by FCI through the open Market sale scheme to bulk buyers mainly because of inadequate stock levels and if so, the details thereof;
- (b) whether the FCI has so far sold close to 2.2 million tonne of wheat under the OMSS in the current financial year which helped to deplete the FCI stock, if so, details thereof and the remedial measures taken thereon;
- (c) whether the wheat stock held with FCI at the beginning of September, 2016 was 24.2 MT; and
- (d) whether under the Buffer stocks norms the FCI should have a wheat stock of 20.5 MT on 1.1.2016 and thus only a couple of million tonne of wheat are left to OMSS and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): No, Madam.

(b): Through OMSS (D), FCI has sold 4.49 million tonne of wheat during the current financial year upto 8th March, 2017. Current wheat stock is more than stocking norms.

(c): Yes, Madam. The wheat stock available in the Central Pool as on 01.09.2016 was 24.2 million tonne.

(d): No, Madam. The stocking norms of wheat for the Central Pool as on 01.01.2016 was 13.8 million tonne. Wheat stock of 23.79 million tonne was available in the Central Pool as on 01.01.2016.
